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IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1348/ND/2019

In the matter of :

Nisus Finance & Investment Managers LLP & Anr. .. PETITIONER

Vs.

Earthcon Universal Infracon (P) Ltd .. RESPONDENT

SECTION

Under Section 7 of IBC, 2016

Order delivered on 03.6.2019

Coram :

Sh. R. Varadharajan,
Hon'ble Member (Judicial)
Ms. DeepaKrishan,
Hon'ble Member (Technical)

For the Petitioner /Op. Creditor :-

For the Respondent/Corporate Debtor :

ORDER

A representation is made on behalf of the parties seeking adjournment in the matter.

Taking into consideration the said representation, the matter is adjourned to 04.6.2019.

—Sd—

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

—Sd—

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit